	EXCISI	INT FOR DESPATCE APPEAL BRANCH T, NEW DELHI-110 08.04.2019 To 12.04.	066	15 T
S/NO.		ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATÉ ON WHICH ORDER DESPATCHED
		FINAL ORDER		
			04/04/2019	11/04/2019
1.	E/52443/2018	FO/50476/2019		11/04/2019
2.	E/52325/2018	FO/50488/2019	05/04/2019 09/04/2019	11/04/2019
3.	E/53850/2018	FO/50495/2019	09/04/2019	11/0 // 2011
		MISC ORDER		
1.	E/COD/50088/2019 IN E/50155/2019	MO/50274/2019	09/04/2019	11/04/2019
		CO ODDED		
		S.O. ORDER		
1.	E/STAY/50212/2019 IN E/50431/2019	SO/50279/2019	10/04/2019	11/04/2019
2.	E/ROM/51275/2018 IN E/50265/2016	SO/50280/2019	10/04/2019	11/04/2019
				Deputy Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 15.04.2019 To 19.04.2019			
S/NO.		ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
			10.1/2010	18/04/2019
1.	E/52281/2018	FO/50499/2019	11/04/2019	18/04/2019
2-7.	E/51596,51601/2016 & E/51605,51608/2016 & E/51642/2016 &	FO/50500-50505/2019	10/0 1/2019	
8-10.	E/51648/2016 E/51148,50492/2016	FO/50508-50510/2019	10/04/2019	18/04/2019
11.	& E/50493/2016 E/53030/2018	FO/50527/2019	12/04/2019	18/04/2019
		MISC ORDER		
	· ·	Nill		
		I.O.ORDER	,	
		Nill		
				Deputy Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.